



**TRIPURA JUDICIAL ACADEMY  
KUNJABAN TOWNSHIP, AGARTALA**

**E-mail: [tja.agt2014@gmail.com](mailto:tja.agt2014@gmail.com) / Website : <http://tja.tripura.gov.in>**

F.14(5)-HC/TJA/2015-18/ 5019-37 Dated, Agartala, the 6<sup>th</sup> August, 2018.

**N O T I F I C A T I O N**

Hon'ble the High Court of Tripura has been pleased to nominate the following Judicial Officers of Tripura Judicial Service to attend the programmes of the **National Judicial Academy, Bhopal** during the period from August to September, 2018 as per below noted schedule:-

Sl. No	Prog. No.	Course Date		Title of the course	Participants Name
		From	To		
1.	P - 1101	17.08.2018	19.08.2018	Workshop for Additional District Judges	<b>Sri Sankar Lal Dutta,</b> Addl. District & Sessions Judge, Gomati Judicial District.
2.	P-1102	17.08.2018	19.08.2018	Workshop for Magistrates on Prevention of Cruelty to Animals Act, 1960	<b>Sri Amarjit Dey,</b> Civil Judge (Jr. Div.)-cum-Judicial Magistrate 1 <sup>st</sup> Class, Kanchanpur, North Tripura Judicial District.
3.	P-1103	24.08.2018	26.08.2018	National Seminar for Principal District and Sessions Judges on Court Administration, Management and ICT	<b>Sri S.K. Majumder,</b> District & Sessions Judge, Dhalai Judicial District, Ambasa.
4.	P-1104	24.08.2018	26.08.2018	Refresher Course for SC/ST (POA) Courts	<b>Sri B. Palit,</b> Addl. District & Sessions Judge, West Tripura, Judicial District, Agartala.
5.	P-1106	31.08.2018	2.09.2018	Workshop for Magistrates on Pre-Conception and Pre-Natal Diagnostic Techniques Act, 1994	<b>Sri P.P. Paul,</b> CJM-cum-Civil Judge Sr. div, Unakoti Judicial District.
6.	P-1107	06.09.2018	12.09.2018	National Orientation Programme for Junior Division Judges	<b>Smt. Nandita Bhattacharyya,</b> SDJM-cum-Civil Judge (Jr. Div) Bishalgarh.  <b>Smt. Yashvi Taneja,</b> Judicial Magistrate 1 <sup>st</sup> Class-cum-Civil Judge (Jr. Div.), Sonamura.

7.	P-1108	07.09.2018	09.09.2018	Workshop for Additional District Judges	<b>Sri H. Chakraborty,</b> Addl. District & Sessions Judge, Kamalpur, Dhalai Judicial District.
8.	P-1110	14.09.2018	16.09.2018	National Seminars for Principal District and Sessions Judges on Constitutional and Administrative Law	<b>Sri D. M. Jamatia,</b> LR & Secretary, Law, Government of Tripura.
9.	P-1111	14.09.2018	16.09.2018	Refresher Course for POCSO Courts	<b>Sri J. M. Murasing,</b> District and Sessions Judge, North Tripura.
10.	P-1112	21.09.2018	23.09.2018	Workshop for Magistrates on Juvenile Justice (Care and Protection of Children) Act, 2015	<b>Sri R. S. Bhattacharjee,</b> JM 1 <sup>st</sup> Class-cum-Civil Judge Jr. Division, Unakoti Judicial District.

The attendance in the programme will be treated as official duty.

By order,

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**(A. Paul)**  
**Director**

**Tripura Judicial Academy**

**Copy for information to:-**

1. The Principal Secretary to the Hon'ble the Chief Justice, High Court of Tripura, Agartala.
2. The Secretary to Hon'ble Mr. Justice, S. Talapatra, Judge, High Court of Tripura, Agartala.
3. The Secretary to Hon'ble Mr. Justice, A. Lodh, Judge, High Court of Tripura, Agartala.
4. The Secretary attached to the Registrar General, High Court of Tripura, Agartala.
5. The Director, National Judicial Academy, Bhopal. This refers to his letter No. NJA/Dir./Ac. Prog./2018-19/3255, dated, 30<sup>th</sup> July, 2018. Fax- +917552696904, E-mail: [njabhopal@nja.gov.in](mailto:njabhopal@nja.gov.in) / [rgoda@nja.gov.in](mailto:rgoda@nja.gov.in)
6. The LR & Secretary, Law, Government of Tripura, Agartala.
7. The District & Sessions Judge, Dhalai Judicial District, Ambasa/ Gomati Judicial District, Udaipur/North Tripura Judicial District, Dharmanagar/ West Tripura Judicial District, Agartala/ Unakoti Judicial District, Kailashahar. They are requested to inform the concerned Judicial Officers of their respective Judgeships to attend the programme as per the schedule above.

8. Sri D. M Jamatia, LR & Secretary, Law, Government of Tripura with a request to attend the programme as per the schedule above.
9. Sri J. M. Murasing, District and Sessions Judge, North Tripura with a request to attend the programme as per the schedule above.
10. Sri S.K. Majumder, District & Sessions Judge, Dhalai Judicial District, Ambasa with a request to attend the programme as per the schedule above.
11. Sri B. Palit, Addl. District & Sessions Judge, West Tripura Judicial District, Agartala with a request to attend the programme as per the schedule above.
12. Sri H. Chakraborty, Addl. District & Sessions Judge, Kamalpur, Dhalai Judicial District with a request to attend the programme as per the schedule above.
13. Sri Sankar Lal Dutta, Addl. District & Sessions Judge, Gomati Judicial District with a request to attend the programme as per the schedule above.
14. Sri P.P. Paul, CJM-cum-Civil Judge (Sr. Div), Unakoti Judicial District with a request to attend the programme as per the schedule above.
15. Sri R. S. Bhattacharjee, JM 1<sup>st</sup> Class-cum-Civil Judge Jr. Division, Unakoti Judicial District with a request to attend the programme as per the schedule above.
16. Smt. Nandita Bhattacharyya, SDJM-cum-Civil Judge (Jr. Div) Bishalgarh with a request to attend the programme as per the schedule above.
17. Sri Amarjit Dey, Civil Judge (Jr. Div.)-cum-Judicial Magistrate 1<sup>st</sup> Class, Kanchanpur, North Tripura Judicial District with a request to attend the programme as per the schedule above.
18. Smt. Yashvi Taneja, Judicial Magistrate 1<sup>st</sup> Class-cum-Civil Judge (Jr. Div.), Sonamura with a request to attend the programme as per the schedule above.
- ✓ 19. The System Analyst, High Court of Tripura, Agartala with request to email this letter to Sl. Nos. 05 to 19 as well as upload the Notification in the website of the High Court of Tripura and the website of Tripura Judicial Academy.

AA 6/8/18  
**Director**  
**Tripura Judicial Academy**